

21-3-91

SPM & AVH

(8)

Mr KV Kuriakose for applicant
Mr Mathew J Nedumpara for respondents

At the request of the learned counsel
for the applicant, list for further
direction on maintainability on 26.3.91.

John

26.3.91

(14)

SPM & AVH

(Hon. ~~Die SCD~~)

Mr. Kuriakose-rept through proxy 21-3-91
Mr. Madhusoodhanan-for SCGSC

The learned counsel for the applicant appears before us and stated that he is withdrawing the application with liberty to move appropriate legal forum to get the necessary redress. Accordingly the application is closed as withdrawn.

(A. V. Haridasan)
Judicial Member

(S.P.Mukerji)
Vice Chairman

26.3.91

Bray
Mr. Bell

Mr. Pitt

DO NOT WASH
PAPER CHIPS